

BENCH-II

NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA

CA (CAA) No. 538/KB/2018

Present: Hon'ble Member (J), Shri M.B. Gosavi

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 23RD JULY, 2018, 10:30 A.M

Name of the Company	Reshmi Petrochem Pvt. & Anr.		
Under Section	230-232		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

1. Anand Dutt Adv
2. A. K. Khanselia CS
3. Ritikma Chakrav CS.

Applicants

Adv
23rd July, 18

ORDER

Ld. Counsel for the Applicants appear. The matter is adjourned for further consideration on 06.08.2018.

List the matter on 06.08.2018.

Sd

(M. B. Gosavi)
Member(J)